

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 78 of 2015 & 42 of 2015**

**Dated : 10<sup>th</sup> August, 2015**

**In the matter of:**

**Appeal No. 78 of 2015**

<b>Adani Power Rajasthan Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Rajasthan Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

**Appeal No. 42 of 2015**

<b>M/s. Jaipur Vidyut Vitran Nigam Ltd. &amp; Ors.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Adani Power Rajasthan Ltd. &amp; Ors.</b>	....	<b>Respondent(s)</b>

**O R D E R**

Bench is not assembled today.

Batch of Appeals is posted for further proceedings on **10<sup>th</sup>**  
**September, 2015.**

**Court Master**

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